

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -3974**  
ANSWERED ON - 06/04/2022

**FUNDS TO STOP MANUAL SCAVENGING**

3974. SHRI ABIR RANJAN BISWAS

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of Safai Karamcharis reported dead while cleaning sewers since 2017, year-wise and State-wise;
- (b) the funds allocated and utilised by Government for the equipment to stop manual cleaning of sewage since 2017, State-wise and year-wise;
- (c) whether Government is considering to give permanent statutory status to National Commission for Safai Karamcharis (NCSK) to eliminate inequalities in status and to provide facilities and opportunities for sanitation workers; and
- (d) if so, the detail thereof, and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) State-wise and year-wise details of persons who are reported to have died due to hazardous cleaning of sewers and septic tanks since 2017 are at **Annexure-I**.

(b) National Safai Karamcharis Finance and Development Corporation (NSKFDC) has been implementing Swachhta Udyami Yojana (SUY) with twin objective of cleanliness and providing sustainable livelihood to Safai Karamcharis and liberated Manual Scavengers.

Financial assistance is provided to the target group for procurement of sanitation related equipments/ vehicles under SUY through the Channelizing Agencies of NSKFDC. Further, NSKFDC is also providing financial assistance to Urban Local Bodies (ULBs) for procurement of sanitation related equipments/vehicles under SUY.

The progress under SUY scheme since F.Y. 2017-18 is as under:-

1. NSKFDC has released financial assistance of Rs.65.68 crore under Swachhta Udyami Yojana (SUY) for extending the benefits of the scheme to 1698 beneficiaries from the target group of NSKFDC. The State-wise and Year-wise details of the same are at **Annexure-II(A)**.
2. NSKFDC has disbursed Rs.40.17 crores to 29 ULBs in various States for procurement of 296 units of sanitation related equipments/vehicles under its SUY since 2019-20. The State-wise and Year-wise details of the same are at **Annexure-II(B)**.
3. NSKFDC has released capital subsidy of Rs.16.88 crore for procurement of 197 units of sanitation related equipment/vehicles by 464 beneficiaries since 2020-21. The State-wise and Year-wise details of the same are at **Annexure-II(C)**.

(c) & (d) No, Sir. Government of India has extended the tenure of NCSK for a period of 3 years with effect from 01.04.2022 to 31.03.2025 as a non permanent and non statutory body with the objective to facilitate socio-economic development of Safai Karamcharis and to reduce the incidence of hazardous cleaning.

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**Annexure-I**

**Annexure-I referred in reply to part (a) of the Rajya Sabha Unstarred Question No. 3974 for answer on 06.04.2022 regarding Funds to stop manual scavenging.**

Year-wise and State-wise details of death of persons since 2017 in sewers and septic tanks

S. No.	Name of State/UT	2017	2018	2019	2020	2021
		Total No. of death	Total No. of death	Total No. of death	Total No. of death	Total No. of death
1.	Andhra Pradesh	2	9	2	0	0
2.	Bihar	2	0	0	0	0
3.	Chhatisgarh	0	1	0	0	0
4.	Chandigarh	3	0	0	0	0
5.	Delhi	13	11	10	4	4
6.	Gujarat	7	2	16	0	3
7.	Haryana	11	6	14	0	2
8.	Karnataka	3	9	7	2	5
9.	Kerala	1	0	0	0	0
10.	Maharashtra	5	6	15	4	0
11.	Madhya Pradesh	0	0	1	0	0
12.	Odisha	0	0	0	0	2
13.	Punjab	10	2	3	0	1
14.	Rajasthan	6	2	5	0	0
15.	Tamil Nadu	7	9	13	9	5
16.	Telangana	2	2	0	0	2
17.	Uttar Pradesh	15	11	26	0	0
18.	West Bengal	7	0	6	0	0
	<b>Total</b>	<b>94</b>	<b>70</b>	<b>118</b>	<b>19</b>	<b>24</b>

**Annexure-II (A)**

**Annexure-II(A) referred in reply to part (b) of the Rajya Sabha unstarred Question No. 3974 for answer on 06.04.2022 regarding Funds to stop manual scavenging.**

**Statement showing Year-wise and State-wise funds disbursed and beneficiary covered to SCAs under Swachhta Udyami Yojana (SUY) as on 29.03.2022**

(Rs. In Lac)

Sl. No.	Name of State/UT	2017-18		2018-19		2019-20		2020-21		2021-22		Total	
		Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy
1	Andhra Pradesh	0.00	0	0.00	0	4494.75	1383	0.00	0	1622.70	270	6117.45	1653
2	Jammu & Kashmir	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
3	Nagaland	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
4	Odisha	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
5	Rajasthan	0.00	0	0.00	0	207.90	33	0.00	0	0.00	0	207.90	33
6	West Bengal	225.00	10	0.00	0	0.00	0	0.00	0	0.00	0	225.00	10
7	Canara Bank	0.00	0	0.00	0	0.00	0	17.33	2	0.00	0	17.33	2
8	Kerala Gramin Bank (KGB)	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
9	Narmada Jhabua Gramin Bank (NJGB)	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
	<b>Total</b>	<b>225.00</b>	<b>10</b>	<b>0.00</b>	<b>0</b>	<b>4702.65</b>	<b>1416</b>	<b>17.33</b>	<b>2</b>	<b>1622.70</b>	<b>270</b>	<b>6567.68</b>	<b>1698</b>

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**Annexure-II(B)**

**Annexure-II(B) referred in reply to part (b) of the Rajya Sabha unstarred Question No. 3974 for answer on 06.04.2022 regarding Funds to stop manual scavenging.**

**Statement showing Year-wise and State-wise funds disbursed to ULBs since year 2019-20 under Swachhta Udyami Yojana (SUY) as on 29.03.2022.**

(Rs. In Lac)

Sl. No.	Name of State/UT	2019-20		2020-21		2021-22		Total	
		Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy
1	Bihar	0.00	0	534.06	21	0.00	0	534.06	21
2	Haryana	0.00	0	6.12	1	0.00	0	6.12	1
3	Himachal Pradesh	0.00	0	22.83	2	0.00	0	22.83	2
4	Maharashtra	0.08	3	36.00	2	0.00	0	36.00	2
5	Uttar Pradesh	35.46	4	0.00	0	0.00	0	0.00	0
6	Uttarakhand	550.47	56	0.00	0	0.00	0	0.00	0
7	Telangana	231.05	76	0	0	0.00	0	0	0
8	Madhya Pradesh	2378.46	108	222.89	23	0.00	0	222.89	23
<b>Total</b>		<b>3195.52</b>	<b>247</b>	<b>821.90</b>	<b>49</b>	<b>0.00</b>	<b>0</b>	<b>821.90</b>	<b>49</b>

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**Annexure-II(C)**

**Annexure-II(C) referred in reply to part (b) of the Rajya Sabha unstarred Question No. 3974 for answer on 06.04.2022 regarding Funds to stop manual scavenging.**

**Statement showing Year-wise and State-wise Capital Subsidy released(SRMS) to beneficiaries since 2020-21 covered under Swachhta Udyami Yojana (SUY) as on 29.03.2022**

Sl. No.	Name of State/UT	2020-21		No. of Beneficiaries	2021-22			Total		
		Fin	Phy		Fin	Phy	No. of Beneficiaries	Fin	Phy	No. of Beneficiaries
1	Andaman & Nicobar Islands	0.00	0	0	38.19	8	11	38.19	8	11
2	Andhra Pradesh	0.00	0	0	1219.08	93	336	1219.08	93	336
3	Haryana	0.00	0	0	9.87	2	2	9.87	2	2
4	Jharkhand	0.00	0	0	19.41	5	5	19.41	5	5
5	Madhya Pradesh	10.00	3	3	155.36	42	42	165.36	45	45
6	Maharashtra	0.00	0	0	7.90	2	2	7.90	2	2
7	Odisha	0	0	0	62.42	9	19	62.42	9	19
8	Telangana	0.00	0	0	101.85	15	26	101.85	15	26
9	Uttar Pradesh	0.00	0	0	64.32	18	18	64.32	18	18
<b>Total</b>		<b>10.00</b>	<b>3</b>	<b>3</b>	<b>1678.40</b>	<b>194</b>	<b>461</b>	<b>1688.40</b>	<b>197</b>	<b>464</b>

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